

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject:- Waiting-list for the divisional cadre post of Counsellor in the Family Court, Jammu pursuant to Advertisement Notification No. 03 dated 26.06.2020.

ORDER

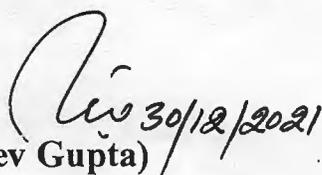
No. 1337

Dated 30-12-2021

Consequent upon the finalization of the selection process and preparation of Select-list and Waiting-list by the Selection Committee, constituted for recruitment to the divisional cadre post of Counsellor in the Family Court, Jammu pursuant to the Advertisement Notification No. 03 dated 26.06.2020, and the approval of the recommendations of the Committee by Hon'ble the Chief Justice (Appointing Authority), the following Waiting-list is issued for the Family Court, Jammu, which shall remain in force for six months period from the date of issuance of appointment order of selected candidate.

S. No.	Roll No.	Name of the Candidate, Parentage & Address
1.	JC1007	Ms. Shevali Raina D/o Shri Raj Kumar Raina R/o H. No. 520, Sector-3, Channi Himmat, Jammu.

By Order.


(Rajeev Gupta)

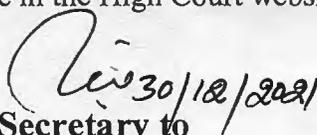
Principal Secretary to
Hon'ble the Chief Justice

No. 547-552/PSy-520

Dated 30-12-2021

Copy to the:

1. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
...for information of their Lordships.
3. Registrar General, High Court of J&K and Ladakh, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Director, Information Jammu with the request to publish the order in the leading Daily Newspapers of both the divisions of the UT of J&K.
6. Incharge NIC, High Court Wing, Jammu for uploading the same in the High Court website.


Principal Secretary to
Hon'ble the Chief Justice